

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Criminal Appeal No(s). 152-153/2014

AKHILESH @ BARSATI ETC

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

Date : 26/03/2015 These appeals were called on for hearing today.

For Appellant(s)

Mr. S. N. Bhat, Adv.

For Respondent(s)

Mr. Aditya Narayan Singh, Adv.

Mr. Samir Ali Khan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service of notice of lodgement of petition of appeal is
complete.

Additional documents, if any, be filed within two weeks'
time by the appellant and two weeks' time thereafter by the
respondent.

List again on 6.7.2015.

(RACHNA GUPTA)
Registrar